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**% 05.08.2011**

Present: Ms. Madhavi Swaroop, Adv. for the appellant.

**+ITA No.931/2011**

\*

Learned counsel for the appellant seeks permission to withdraw the appeal. Permission granted.

This appeal is dismissed as withdrawn.

A handwritten signature in black ink, appearing to read 'A.K. Sikri', written over a horizontal line.

**A.K. SIKRI, J.**

A handwritten signature in black ink, appearing to read 'J.R. Midha', written over a horizontal line.

**J.R. MIDHA, J.****AUGUST 05, 2011**

pmc